

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/220/2016
NAME OF THE PETITIONER(S) : Manah Tradelink Private Limited
NAME OF THE RESPONDENT(S) : Mercury Granites Private Limited & 6 others
UNDER SECTION : 111 of companies act 1956

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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1. S. SITHIRAI ANANDAM Counsel for R 1-7
P. ESWARAN.



2. ANANT MERTHA
SAI VIKARI
SANDEEP.

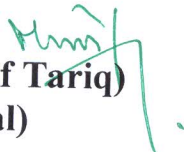
Counsel for
Petitioner



ORDER

Counsels representing both the parties are present. Counsel for respondents prayed further time for filing counter. As seen in the previous orders of this Bench, several opportunities were given to the respondents for filing counter. In view of the request of counsel for respondents, we are inclined to grant a final opportunity for filing counter, failing which the right to file the same shall stand forfeited. Put up on **08.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

